

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 214
(IB)-415(ND)/2017
IA-2837/2022

IN THE MATTER OF:

M/s. Dream Land Retailor Pvt. Ltd.

... **Appellant/Petitioner**

Under Section: 10 of IBC, 2016

Order delivered on 04.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Ex-Directors : Adv. Manan Batra, Adv. Rohit Aggarwal, Adv.
Abishek Anand

For the Liq. : Adv. Sunder Khatri, Adv. Naman Khatri with
Rakesh Bhatia

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 22.05.2024.

Sd/-
(COURT FFICER)